

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :04-10-2024

**Date : 04.10.2024**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
84570/2024	04.10.2024	ABLAPL-10809/2024	B.K BEHERA	C.O.		Order Dtd. 2024-10-01		(S No
84571/2024	04.10.2024	ABLAPL-10791/2024	J. PRADHAN	C.O.		Order Dtd. 2024-10-01		(S No
84572/2024	04.10.2024	BLAPL-9549/2024	J. PRADHAN	C.O.		Order Dtd. 2024-10-01		(S No
84573/2024	04.10.2024	BLAPL-9556/2024	M.K PANI	C.O.		Order Dtd. 2024-10-01		(S No
84575/2024	04.10.2024	WP (C) - 23686/2024	RK BARIK	C.O.		Order Dtd. 2024-10-01		(S No
84576/2024	04.10.2024	ABLAPL-10783/2024	K.K.NATH	C.O.		Order Dtd. 2024-10-01		(S No
84577/2024	04.10.2024	ABLAPL-10738/2024	S.C.MEKAP	C.O.		Order Dtd. 2024-10-01		(S No
84578/2024	04.10.2024	ABLAPL-10716/2024	A.K.DAS	C.O.		Order Dtd. 2024-10-01		(S No
84579/2024	04.10.2024	ABLAPL-10745/2024	AS PAUL	C.O.		Order Dtd. 2024-10-01	BAIL-1	(S No 15
84580/2024	04.10.2024	ABLAPL-10704/2024	A.K.MOHANTY	C.O.		Order Dtd. 2024-10-01	BAIL-2	(S No
84581/2024	04.10.2024	ABLAPL-10709/2024	A.DAS	C.O.		Order Dtd. 2024-10-01	BAIL-1	(S No
84582/2024	04.10.2024	ABLAPL-10712/2024	A.K.NAYAK	C.O.		Order Dtd. 2024-10-01	BAIL-1	(S No
84583/2024	04.10.2024	ABLAPL-10719/2024	T.BAG	C.O.		Order Dtd. 2024-10-01		(S No
84584/2024	04.10.2024	ABLAPL-10812/2024	G.C.JENA	C.O.		Order Dtd. 2024-10-01	BAIL-2	(S No
84586/2024	04.10.2024	ABLAPL-10818/2024	M.K.MOHANTY	C.O.		Order Dtd. 2024-10-01		(S No
84587/2024	04.10.2024	ABLAPL-10820/2024	A.K.ROUL	C.O.		Order Dtd. 2024-10-01	BAIL-1	(S No
84588/2024	04.10.2024	ABLAPL-10718/2024	S.BARIK	C.O.		Order Dtd. 2024-10-01	BAIL-1	(S No 13
84589/2024	04.10.2024	ABLAPL-10718/2024	S.BARIK	C.O.		Order Dtd. 2024-10-01	BAIL-1	(S No

								13
84591/2024	04.10.2024	ABLAPL-10817/2024	B.BEHERA	C.O.		Order Dtd. 2024-10-01	BAIL-2	(S No
84592/2024	04.10.2024	ABLAPL-10825/2024	M.R.SAHOO	C.O.		Order Dtd. 2024-10-01	BAIL-2	(S No
84593/2024	04.10.2024	ABLAPL-10776/2024	H.S.PAIKARAY	C.O.		Order Dtd. 2024-10-01		(S No
84594/2024	04.10.2024	ABLAPL-10700/2024	K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
84595/2024	04.10.2024	BLAPL-7510/2024	M.C.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27		(S No
84596/2024	04.10.2024	ABLAPL-10822/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84597/2024	04.10.2024	BLAPL-9522/2024	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84598/2024	04.10.2024	BLAPL-9546/2024	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1	(S No
84599/2024	04.10.2024	ABLAPL-10779/2024	MD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1	(S No 15
84600/2024	04.10.2024	ABLAPL-10786/2024	MD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No 15
84601/2024	04.10.2024	BLAPL-9529/2024	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No 15
84603/2024	04.10.2024	BLAPL-9530/2024	C.R.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1	(S No
84604/2024	04.10.2024	BLAPL-9480/2024	S.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	BAIL-1	(S No
84605/2024	04.10.2024	ABLAPL-10483/2024	J.R.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30		(S No
84606/2024	04.10.2024	ABLAPL-10725/2024	H.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84607/2024	04.10.2024	WP (C) - 3145/2003	J. DEHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2009-09-05		(S No
84608/2024	04.10.2024	ABLAPL-10736/2024	M.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-01		(S No
84609/2024	04.10.2024	CONTC-4366/2024	K.C. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-27		(S No
84610/2024	04.10.2024	ABLAPL-10728/2024	S.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-01	BAIL-1	(S No 14
84611/2024	04.10.2024	CONTC-10370/2023	P.R. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-22	CONTEMPT	(S No
84612/2024	04.10.2024	ABLAPL-10722/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
84613/2024	04.10.2024	ABLAPL-	M.D.BISWAL	C.O.	COURT NO.	Order Dtd. 2024-10-	BAIL-1	(S

		10726/2024			2 OLD	01		No
84614/2024	04.10.2024	ABLAPL-10792/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2	(S No
84615/2024	04.10.2024	ABLAPL-10693/2024	R.K.MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1	(S No
84616/2024	04.10.2024	ABLAPL-10698/2024	A.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2	(S No
84617/2024	04.10.2024	ABLAPL-10697/2024	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84618/2024	04.10.2024	ABLAPL-10701/2024	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84619/2024	04.10.2024	ABLAPL-10746/2024	L.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84620/2024	04.10.2024	ABLAPL-10732/2024	A.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1	(S No 14
84621/2024	04.10.2024	ABLAPL-9992/2024	L SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2	(S No 12
84622/2024	04.10.2024	ABLAPL-9992/2024	L SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2	(S No 12
84623/2024	04.10.2024	WP (C) - 24232/2024	H. N. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
84624/2024	04.10.2024	WP (C) - 24250/2024	P. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
84625/2024	04.10.2024	WP (C) - 24457/2024	P. C. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31		(S No 10
84626/2024	04.10.2024	WP (C) - 23721/2024	L. PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024-10-01		(S No 10
84627/2024	04.10.2024	WP (C) - 23724/2024	L. PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024-10-01		(S No 10
84628/2024	04.10.2024	ABLAPL-10785/2024	BB MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-10-01		(S No 10
84629/2024	04.10.2024	ABLAPL-10794/2024	M BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-10-01		(S No 10
84630/2024	04.10.2024	CONTC-5521/2024	K. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-09-30	CONTEMPT	(S No
84631/2024	04.10.2024	CONTC-5965/2024	J. P. KAR	C.O.	COURT NO. 5	Order Dtd. 2024-09-30		(S No
84634/2024	04.10.2024	WP (C) - 24880/2024	DILLIP SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-10-03		(S No
84635/2024	04.10.2024	CRLREV-	J.P. KAR	C.O.	COURT NO.	Order Dtd. 2024-12-		(S

		545/2024			6	02		No
84636/2024	04.10.2024	WP (C) - 23334/2024	D.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 30		(S No
84637/2024	04.10.2024	WP (C) - 23097/2024	R.K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-09- 30		(S No
84638/2024	04.10.2024	WP (C) - 23351/2024	C.R. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-09- 30		(S No
84639/2024	04.10.2024	WP (C) - 22563/2024	A. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 30		(S No
84640/2024	04.10.2024	WP (C) - 24880/2024	A.K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-10- 03		(S No
84641/2024	04.10.2024	WP (C) - 23712/2024	S. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No
84642/2024	04.10.2024	WP (C) - 24250/2024	PRASANTA KUMAR DAS	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
84643/2024	04.10.2024	WP (C) - 23847/2024	B.R. SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84644/2024	04.10.2024	WP (C) - 24145/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84645/2024	04.10.2024	WP (C) - 24074/2024	B. K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84646/2024	04.10.2024	WP (C) - 23585/2024	P.K. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84647/2024	04.10.2024	BLAPL- 7010/2024	AMLAN MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84648/2024	04.10.2024	WP (C) - 18081/2024	C. R. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-09- 30		(S No 10
84649/2024	04.10.2024	WP (C) - 23826/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84650/2024	04.10.2024	ABLAPL- 10813/2024	SAUMYA RANJAN PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84651/2024	04.10.2024	WP (C) - 24437/2024	B. K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84652/2024	04.10.2024	WP (C) - 23819/2024	M.R. MALLA	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84653/2024	04.10.2024	WP (C) - 24148/2024	A. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84654/2024	04.10.2024	ABLAPL- 10806/2024	SAUMYA RANJAN PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10

84655/2024	04.10.2024	WP (C) - 24363/2024	K.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84656/2024	04.10.2024	WP (C) - 23811/2024	M. M. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84657/2024	04.10.2024	ABLAPL- 10774/2024	DIBYAJYOTI SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84658/2024	04.10.2024	WP (C) - 24063/2024	T. BAG	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84659/2024	04.10.2024	WP (C) - 24440/2024	B. K. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84660/2024	04.10.2024	WP (C) - 24449/2024	B. K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84661/2024	04.10.2024	WP (C) - 24072/2024	B. K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84662/2024	04.10.2024	WP (C) - 23426/2024	K.MANDAL	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84663/2024	04.10.2024	ABLAPL- 8254/2024	AK SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-09- 30		(S No 10
84664/2024	04.10.2024	WP (C) - 23890/2024	S.K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-10- 01		(S No 10
84665/2024	04.10.2024	WP (C) - 23457/2024	S.K. PRADHAN	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31		(S No 10
84666/2024	04.10.2024	WP (C) - 23898/2024	N.K. ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-10- 01		(S No 10
84667/2024	04.10.2024	WP (C) - 24481/2024	S.K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-10- 01		(S No 10
84668/2024	04.10.2024	ABLAPL- 10710/2024	P. K. DASH	C.O.	COURT NO. 5	Order Dtd. 2024-10- 01	BAIL-2	(S No
84669/2024	04.10.2024	WP (C) - 22619/2024	S. BHUYAN	C.O.	COURT NO. 5	Order Dtd. 2024-09- 26		(S No
84670/2024	04.10.2024	WP (C) - 23864/2024	H.K. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-10- 01		(S No
84671/2024	04.10.2024	WP (C) - 22065/2024	S. CHOUDHURY	C.O.	COURT NO. 10	Order Dtd. 2024-11- 13		(S No
84672/2024	04.10.2024	WP (C) - 23426/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 10	Order Dtd. 2024-10- 01		(S No
84673/2024	04.10.2024	ABLAPL- 10778/2024	R. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-10- 01		(S No
84674/2024	04.10.2024	WP (C) - 24000/2024	J.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-10- 01		(S No

84675/2024	04.10.2024	ABLAPL-10721/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 10	Order Dtd. 2024-10-01		(S No
84676/2024	04.10.2024	ABLAPL-10795/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 10	Order Dtd. 2024-10-01		(S No
84677/2024	04.10.2024	WP (C) - 11891/2024	P. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-12-11	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
84678/2024	04.10.2024	ABLAPL-10741/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 7	Order Dtd. 2024-10-01		(S No 10
84679/2024	04.10.2024	WP (C) - 11891/2024	P.CH. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-12-11	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
84680/2024	04.10.2024	ABLAPL-10727/2024	P. K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-10-01	BAIL-1	(S No 14
84681/2024	04.10.2024	FAO-45/2024	R. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-01-15	MISC. APPEAL SEC.	(S No
84682/2024	04.10.2024	WP (C) - 23114/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-09-30		(S No
84683/2024	04.10.2024	ABLAPL-10717/2024	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-10-01	BAIL-1	(S No 13
84684/2024	04.10.2024	WP (C) - 21267/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09-23		(S No 13
84686/2024	04.10.2024	ABLAPL-10730/2024	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-10-01		(S No 13
84691/2024	04.10.2024	ABLAPL-10723/2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-01		(S No 13
84693/2024	04.10.2024	ABLAPL-10724/2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-01	BAIL-2	(S No
84702/2024	04.10.2024	ABLAPL-10793/2024	BISWARANJAN DALAI	C.O.	COURT NO. 1	Order Dtd. 2024-10-01		(S No
84705/2024	04.10.2024	ABLAPL-10743/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2024-10-01		(S No
84711/2024	04.10.2024	ABLAPL-10801/2024	AMRESH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-01		(S No
84714/2024	04.10.2024	CRLREV-378/2024	D. HAZRA	C.O.	COURT NO. 10	Order Dtd. 2024-09-25	CRIMINAL REVISION	(S No
84716/2024	04.10.2024	ABLAPL-10183/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		(S No
84717/2024	04.10.2024	ABLAPL-10695/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1	(S No
84720/2024	04.10.2024	ABLAPL-10702/2024	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1	(S No
84721/2024	04.10.2024	ABLAPL-10706/2024	RANJAN KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No

84722/2024	04.10.2024	ABLAPL-10826/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84723/2024	04.10.2024	WP (C) - 2987/2019	A.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	WRIT BRANCH-6	(S No 26
84724/2024	04.10.2024	ABLAPL-10821/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2	(S No
84726/2024	04.10.2024	WP (C) - 38966/2023	S.K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-07-01	WRIT BRANCH-6	(S No 36
84727/2024	04.10.2024	ABLAPL-10824/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 6	Order Dtd. 2024-10-01		(S No 36
84729/2024	04.10.2024	WP (C) - 14465/2017	P.K. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	WRIT BRANCH-7	(S No 15
84730/2024	04.10.2024	WP (C) - 26324/2017	A.B. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	WRIT BRANCH-5	(S No 20
84731/2024	04.10.2024	WP (C) - 2110/2020	P.K. DASH	C.O.	COURT NO. 6	Order Dtd. 2024-10-03	WRIT BRANCH-6	(S No 35
84732/2024	04.10.2024	WP (C) - 1634/2019	A. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024-09-25	WRIT BRANCH-2	(S No
84733/2024	04.10.2024	WP (C) - 7370/2014	A. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	WRIT BRANCH-2	(S No
84734/2024	04.10.2024	WP (C) - 7370/2014	S. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	WRIT BRANCH-2	(S No
84735/2024	04.10.2024	WP (C) - 13392/2024	K. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	WRIT BRANCH-3	(S No 11
84736/2024	04.10.2024	WP (C) - 13392/2024	S.S.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	WRIT BRANCH-3	(S No 11
84737/2024	04.10.2024	WP (C) - 8840/2024	S.R. PANI	C.O.	COURT NO. 6	Order Dtd. 2024-09-25	WRIT BRANCH-8	(S No 43
84739/2024	04.10.2024	WP (C) - 8840/2024	R. SETHI	C.O.	COURT NO. 6	Order Dtd. 2024-09-25	WRIT BRANCH-8	(S No 43
84741/2024	04.10.2024	CMAPL-319/2024	B.K. PARDHI	C.O.	COURT NO. 6	Order Dtd. 2024-10-03		(S No 43
84744/2024	04.10.2024	CRLREV-589/2023	SAROJ KUMAR DASH	C.O.	COURT NO. 6	Order Dtd. 2024-09-26	CRIMINAL REVISION	(S No
84747/2024	04.10.2024	CRLREV-48/2023	P.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-10-30	CRIMINAL REVISION	(S No
84749/2024	04.10.2024	WP (C) - 13231/2024	R.R.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-11-14	WRIT BRANCH-2	(S No 45
84751/2024	04.10.2024	WP (C) - 13940/2024	P.K. LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-09-26	WRIT BRANCH-1	(S No 31

84753/2024	04.10.2024	WP (C) - 13940/2024	P.K.. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-09-26	WRIT BRANCH-1	(S No 31
84755/2024	04.10.2024	CRLA-74/2007	P.K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-10-01	CRIMINAL APPEAL	(S No
84757/2024	04.10.2024	CRLREV-23/2024	K.K. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	CRIMINAL REVISION	(S No
84758/2024	04.10.2024	CRLREV-414/2023	SAROJ KUMAR DASH	C.O.	COURT NO. 6	Order Dtd. 2024-09-26	CRIMINAL REVISION	(S No
84759/2024	04.10.2024	WP (C) - 41538/2023	S. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-19	WRIT BRANCH-3	(S No 14
84766/2024	04.10.2024	MACA-130/2017	AMRESH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	MISC. APPEAL SEC.	(S No
84767/2024	04.10.2024	WP (C) - 19478/2024	P.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84768/2024	04.10.2024	WP (C) - 19965/2024	P.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84770/2024	04.10.2024	WP (C) - 23880/2024	M.NAIK	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84776/2024	04.10.2024	WP (C) - 23875/2024	M.NAIK	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84778/2024	04.10.2024	WP (C) - 22491/2024	D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84780/2024	04.10.2024	WP (C) - 22487/2024	D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84782/2024	04.10.2024	WP (C) - 22424/2024	M.R.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84783/2024	04.10.2024	BLAPL-8552/2024	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-03		(S No
84785/2024	04.10.2024	WP (C) - 24367/2024	RANJIT SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84786/2024	04.10.2024	WP (C) - 24365/2024	RANJIT SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84787/2024	04.10.2024	WP (C) - 24349/2024	RANJIT SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84788/2024	04.10.2024	ABLAPL-5686/2024	YASHABANTA DAS	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84789/2024	04.10.2024	CRLMP-1342/2024	B R MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-03		(S No
84792/2024	04.10.2024	WP (C) - 24078/2024	G.C.JENA	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84794/2024	04.10.2024	WP (C) - 23949/2024	DEBASISH SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84795/2024	04.10.2024	WP (C) - 23907/2024	K.P.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84798/2024	04.10.2024	WP (C) - 23703/2024	R.C.MUDULI	C.O.	COURT NO. 23	Order Dtd. 2024-09-30		(S No
84800/2024	04.10.2024	WP (C) - 23600/2024	P.C.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-30		(S No

84801/2024	04.10.2024	WP (C) - 24587/2024	P.L.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84803/2024	04.10.2024	WP (C) - 24582/2024	S.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84804/2024	04.10.2024	WP (C) - 24573/2024	T.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84806/2024	04.10.2024	WP (C) - 24570/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84808/2024	04.10.2024	WP (C) - 24557/2024	P.L.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84809/2024	04.10.2024	WP (C) - 24556/2024	P.L.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84811/2024	04.10.2024	WP (C) - 24542/2024	P.L.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84813/2024	04.10.2024	WP (C) - 24444/2024	K.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84814/2024	04.10.2024	WP (C) - 24368/2024	RANJIT SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-01		(S No
84821/2024	04.10.2024	CONTR-16/2024	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-09-27	CONTEMPT	(S No
84833/2024	04.10.2024	CRLREV-406/2024	P.DASMOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-09-26	CRIMINAL REVISION	(S No
84834/2024	04.10.2024	WP (C) - 23387/2024	P.K.JENA	C.O.	COURT NO. 10	Order Dtd. 2024-09-26		(S No
84836/2024	04.10.2024	WP (C) - 23889/2024	J. C. BARAL	C.O.	COURT NO. 10	Order Dtd. 2024-09-30		(S No
84837/2024	04.10.2024	WP (C) - 23451/2024	P.K.JENA	C.O.	COURT NO. 10	Order Dtd. 2024-09-26		(S No
84839/2024	04.10.2024	WP (C) - 23889/2024	C. K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-09-30		(S No
84840/2024	04.10.2024	WP (C) - 24006/2024	A.K.PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-09-26		(S No
84842/2024	04.10.2024	WP (C) - 24059/2024	I. C. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-18		(S No
84843/2024	04.10.2024	WP (C) - 23455/2024	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-26		(S No
84846/2024	04.10.2024	WP (C) - 23670/2024	B.K.SETH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-25		(S No
84848/2024	04.10.2024	WP (C) - 23670/2024	P.C.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-25		(S No
84850/2024	04.10.2024	WP (C) - 20823/2024	R.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-27		(S No
84852/2024	04.10.2024	WP (C) - 24900/2024	U.C.JENA	C.O.	COURT NO. 6	Order Dtd. 2024-10-03		(S No
84853/2024	04.10.2024	CRLREV-518/2024	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-10-03		(S No

84854/2024	04.10.2024	CRLREV-543/2024	B.B.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-10-03		(S No
84857/2024	04.10.2024	WP (C) - 9872/2022	BIJAYA KUMAR ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	WRIT BRANCH-1	(S No
84858/2024	04.10.2024	BLAPL-9672/2024	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-10-03	BAIL-1	(S No
84859/2024	04.10.2024	BLAPL-6834/2024	A PATI	C.O.	COURT NO. 6	Order Dtd. 2024-09-30		(S No
84860/2024	04.10.2024	WP (C) - 12417/2022	P.K. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2024-11-19	WRIT BRANCH-8	(S No 42
84861/2024	04.10.2024	BLAPL-8292/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2	(S No 12
84862/2024	04.10.2024	WP (C) - 9859/2022	BIJAYA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	WRIT BRANCH-1	(S No
84863/2024	04.10.2024	WP (C) - 11031/2017	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	WRIT BRANCH-2	(S No
84864/2024	04.10.2024	WP (C) - 11031/2017	A.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	WRIT BRANCH-2	(S No
84865/2024	04.10.2024	ABLAPL-14823/2023	R.K. SARANGI	C.O.	COURT NO. 12	Order Dtd. 2024-02-13	BAIL-1	(S No
84866/2024	04.10.2024	BLAPL-2791/2024	S CHOUDHURY	C.O.	COURT NO. 12	Order Dtd. 2024-10-01		(S No
84870/2024	04.10.2024	ABLAPL-9987/2024	YASHOBANT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-20		(S No
84871/2024	04.10.2024	BLAPL-4871/2024	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-12		(S No
84872/2024	04.10.2024	WP (C) - 101/2024	M. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-8	(S No 56
84873/2024	04.10.2024	CMP-993/2023	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	WRIT BRANCH-6	(S No 24
84874/2024	04.10.2024	CMP-492/2020	H.N.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	WRIT BRANCH-4	(S No 19
84875/2024	04.10.2024	CMP-492/2020	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	WRIT BRANCH-4	(S No 19
84876/2024	04.10.2024	WP (C) - 23750/2024	L. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-11-05		(S No 19
84877/2024	04.10.2024	WP (C) - 17811/2024	TIGMANSHU PATNAIK	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	WRIT BRANCH-5	(S No 22
84878/2024	04.10.2024	WP (C) - 33544/2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	WRIT BRANCH-2	(S No 50
84879/2024	04.10.2024	CMP-753/2024	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	WRIT BRANCH-5	(S No 23

84880/2024	04.10.2024	WP (C) - 2021/2024	R.K. SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-11-18	WRIT BRANCH-3	(S No 12
84881/2024	04.10.2024	WP (C) - 13292/2024	R.K. SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-11-18	WRIT BRANCH-2	(S No 45
84882/2024	04.10.2024	JCRLA-150/2004	S.P. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-10-01	CRIMINAL APPEAL	(S No
84883/2024	04.10.2024	WP (C) - 20265/2024	D.D. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-09-26		(S No
84884/2024	04.10.2024	WP (C) - 22511/2024	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-10-03		(S No
84885/2024	04.10.2024	WP (C) - 23617/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-03		(S No
84886/2024	04.10.2024	WP (C) - 23617/2024	L.D. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-10-03		(S No
84887/2024	04.10.2024	WP (C) - 24025/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-03		(S No
84888/2024	04.10.2024	WP (C) - 24025/2024	ASISH KUMAR SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-03		(S No
84889/2024	04.10.2024	FAO-262/2018	R.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-27	MISC. APPEAL SEC.	(S No
84890/2024	04.10.2024	MACA-296/2024	J. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	MISC. APPEAL SEC.	(S No
84891/2024	04.10.2024	MACA-298/2024	J. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	MISC. APPEAL SEC.	(S No
84892/2024	04.10.2024	MACA-188/2024	S.R. OJHA	C.O.	COURT NO. 1	Order Dtd. 2024-09-26	MISC. APPEAL SEC.	(S No
84893/2024	04.10.2024	MACA-188/2024	K.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-09-26	MISC. APPEAL SEC.	(S No
84894/2024	04.10.2024	MACA-155/2024	K.K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-09-26	MISC. APPEAL SEC.	(S No
84895/2024	04.10.2024	MACA-155/2024	S.R. OJHA	C.O.	COURT NO. 10	Order Dtd. 2024-09-26	MISC. APPEAL SEC.	(S No
84896/2024	04.10.2024	MACA-156/2024	S.R. OJHA	C.O.	COURT NO. 10	Order Dtd. 2024-09-26	MISC. APPEAL SEC.	(S No
84898/2024	04.10.2024	MACA-156/2024	K.K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-09-26	MISC. APPEAL SEC.	(S No
84899/2024	04.10.2024	MACA-237/2024	J. DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	MISC. APPEAL SEC.	(S No
84900/2024	04.10.2024	MACA-826/2024	I.CH. SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-10-01		(S No
84901/2024	04.10.2024	MACA-	N.K. ROUT	C.O.	COURT NO.	Order Dtd. 2024-10-	MISC.	(S

		563/2022			23	24	APPEAL SEC.	No
84902/2024	04.10.2024	MACA-286/2024	P.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	MISC. APPEAL SEC.	(S No
84904/2024	04.10.2024	MACA-623/2019	M/S.ADAM ALI KHAN, S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-10-03	MISC. APPEAL SEC.	(S No
84905/2024	04.10.2024	MACA-601/2019	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-10-03	MISC. APPEAL SEC.	(S No
84906/2024	04.10.2024	MACA-207/2024	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	MISC. APPEAL SEC.	(S No
84907/2024	04.10.2024	MACA-207/2024	B.K. PATI	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	MISC. APPEAL SEC.	(S No
84908/2024	04.10.2024	MACA-207/2024	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	MISC. APPEAL SEC.	(S No
84909/2024	04.10.2024	FAO-922/2018	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-27	MISC. APPEAL SEC.	(S No
84911/2024	04.10.2024	CRLREV-525/2012	K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-11	CRIMINAL REVISION	(S No
84912/2024	04.10.2024	WP (C) - 5225/2022	J. SAHOO	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	WRIT BRANCH-2	(S No 34
84913/2024	04.10.2024	WP (C) - 24520/2024	P.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-10-09		(S No 34
84914/2024	04.10.2024	WP (C) - 22634/2024	KHIROD KUMAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-10-03		(S No 34
84915/2024	04.10.2024	WP (C) - 24167/2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-03		(S No 34
84916/2024	04.10.2024	WP (C) - 23572/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
84917/2024	04.10.2024	WP (C) - 9671/2024	AK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	WRIT BRANCH-1	(S No
84918/2024	04.10.2024	WP (C) - 21069/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-03		(S No
84920/2024	04.10.2024	WP (C) - 23785/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-04		(S No
84921/2024	04.10.2024	WP (C) - 19535/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-03		(S No
84922/2024	04.10.2024	WP (C) - 24763/2024	BP TANGA	C.O.	COURT NO. 1	Order Dtd. 2024-10-03		(S No
84923/2024	04.10.2024	WP (C) - 24487/2024	B.N. SHADANGI	C.O.	COURT NO. 1	Order Dtd. 2024-11-08		(S No

84924/2024	04.10.2024	CRLREV-318/2024	T.R. DAS	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(S No
84925/2024	04.10.2024	WP (C) - 28249/2023	AK BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	WRIT BRANCH-8	(S No 41
84926/2024	04.10.2024	WP (C) - 4965/2015	P.K. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	WRIT BRANCH-1	(S No 30
84927/2024	04.10.2024	WP (C) - 21645/2024	AK BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-10-01		(S No 30
84928/2024	04.10.2024	WP (C) - 15771/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-10-03	WRIT BRANCH-6	(S No 16
84929/2024	04.10.2024	WP (C) - 24026/2014	A.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-01	WRIT BRANCH-1	(S No
84930/2024	04.10.2024	WP (C) - 24025/2014	A.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-01	WRIT BRANCH-1	(S No
84931/2024	04.10.2024	WP (C) - 17232/2024	S.CH. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-09-30		(S No
84932/2024	04.10.2024	WP (C) - 22617/2024	P.C. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-03		(S No
84933/2024	04.10.2024	WP (C) - 24340/2024	S.P. SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2024-10-03		(S No
84934/2024	04.10.2024	WP (C) - 24127/2024	S.P. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-09-30		(S No
84935/2024	04.10.2024	WP (C) - 14434/2016	M. BARAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	WRIT BRANCH-5	(S No 21
84936/2024	04.10.2024	WP (C) - 21072/2015	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-30	WRIT BRANCH-2	(S No
84938/2024	04.10.2024	WP (C) - 21069/2015	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-30	WRIT BRANCH-2	(S No
84940/2024	04.10.2024	WP (C) - 21063/2015	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-30	WRIT BRANCH-2	(S No
84941/2024	04.10.2024	WP (C) - 21059/2015	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-30	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
84942/2024	04.10.2024	ABLAPL-10541/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30		(S No 10
84943/2024	04.10.2024	WP (C) - 21055/2015	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	WRIT BRANCH-2	(S No
84944/2024	04.10.2024	ABLAPL-10773/2024	AVIRAM PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84945/2024	04.10.2024	CRLMC-3710/2024	J.P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03		(S No
84947/2024	04.10.2024	CRLMC-3414/2024	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03		(S No
84948/2024	04.10.2024	WP (C) - 34125/2021	K.C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	WRIT BRANCH-7	(S No

									48
84949/2024	04.10.2024	WP (C) - 3776/2018	K.C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	WRIT BRANCH-6	(S No 25	
84950/2024	04.10.2024	CRLMC-3756/2024	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03		(S No 25	
84951/2024	04.10.2024	CRLMC-3435/2024	G.R.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03		(S No 25	
84952/2024	04.10.2024	BLAPL-5534/2024	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03		(S No 25	
84954/2024	04.10.2024	BLAPL-3902/2024	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03		(S No 25	
84955/2024	04.10.2024	ABLAPL-10781/2024	SARAT CHANDRA MEKAP	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2	(S No	
84956/2024	04.10.2024	ABLAPL-5893/2024	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(S No	
84957/2024	04.10.2024	CRLA-943/2024	G.JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No	
84958/2024	04.10.2024	CMP-1065/2024	G.C. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-12-10		(S No	
84960/2024	04.10.2024	BLAPL-9668/2024	SK SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-10-03		(S No	
84961/2024	04.10.2024	BLAPL-9656/2024	DP DASH	C.O.	COURT NO. 20	Order Dtd. 2024-10-03		(S No	
84963/2024	04.10.2024	WP (C) - 24539/2024	CHHABI RANA	C.O.	COURT NO. 6	Order Dtd. 2024-10-21		(S No	
84964/2024	04.10.2024	ABLAPL-10816/2024	AK ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	BAIL-2	(S No	
84966/2024	04.10.2024	WP (C) - 24508/2024	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2024-10-01		(S No	
84967/2024	04.10.2024	CMP-1079/2024	S.MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2024-10-03		(S No	
84968/2024	04.10.2024	CMAPL-300/2024	B.R.SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2024-10-03		(S No	
84969/2024	04.10.2024	CMP-1084/2024	B.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-10-03		(S No	
84970/2024	04.10.2024	WP (C) - 24410/2024	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 20	Order Dtd. 2024-10-01		(S No	
84971/2024	04.10.2024	WP (C) - 24338/2024	B.R.SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-10-01		(S No	
84972/2024	04.10.2024	WP (C) - 23158/2024	M.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-10-03		(S No	
84974/2024	04.10.2024	WP (C) - 24407/2024	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 6	Order Dtd. 2024-10-01		(S No	
84975/2024	04.10.2024	WP (C) - 21717/2024	T.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-10-01		(S No	

84977/2024	04.10.2024	WP (C) - 23069/2024	U.CHHOTRAY	C.O.	COURT NO. 6	Order Dtd. 2024-10-01		(S No
84978/2024	04.10.2024	WP (C) - 19756/2024	B K SETH	C.O.	COURT NO. 6	Order Dtd. 2024-10-03		(S No
84979/2024	04.10.2024	WP (C) - 22316/2024	S.P.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-10-01		(S No
84980/2024	04.10.2024	ABLAPL-10476/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 9	Order Dtd. 2024-09-30		(S No
84981/2024	04.10.2024	WP (C) - 23364/2024	H.K.MOHANTA	C.O.	COURT NO. 9	Order Dtd. 2024-10-01		(S No
84982/2024	04.10.2024	CRLMC-2587/2024	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	CRIMINAL MISC	(S No
84983/2024	04.10.2024	WP (C) - 20809/2024	S.C.TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(S No
84984/2024	04.10.2024	CRLMC-2585/2024	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	CRIMINAL MISC	(S No
84985/2024	04.10.2024	WP (C) - 24414/2024	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84986/2024	04.10.2024	BLAPL-9666/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03		(S No
84987/2024	04.10.2024	WP (C) - 24596/2024	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84988/2024	04.10.2024	WP (C) - 24616/2024	R.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84989/2024	04.10.2024	WP (C) - 24341/2024	B.R.SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84990/2024	04.10.2024	WP (C) - 24335/2024	B.R.SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
84992/2024	04.10.2024	WP (C) - 23338/2024	M.DAS	C.O.	COURT NO. 9	Order Dtd. 2024-10-01		(S No
84993/2024	04.10.2024	BLAPL-9664/2024	B B ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-10-03		(S No
84994/2024	04.10.2024	ABLAPL-10748/2024	B DAS	C.O.	COURT NO. 9	Order Dtd. 2024-10-01		(S No
84995/2024	04.10.2024	BLAPL-9651/2024	B DAS	C.O.	COURT NO. 9	Order Dtd. 2024-10-03		(S No
84996/2024	04.10.2024	WP (C) - 22996/2018	P.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-09-24	WRIT BRANCH-8	(S No 43
84997/2024	04.10.2024	WP (C) - 22996/2018	N.K. ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-09-24	WRIT BRANCH-8	(S No 43
84998/2024	04.10.2024	WP (C) - 22886/2018	N.K. ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-09-24	WRIT BRANCH-4	(S No 27
84999/2024	04.10.2024	WP (C) - 22886/2018	P.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-09-24	WRIT BRANCH-4	(S No 27
85000/2024	04.10.2024	ABLAPL-10659/2024	S ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-09-30	BAIL-1	(S No

85001/2024	04.10.2024	WP (C) - 22881/2018	N.K. ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-09-24	WRIT BRANCH-4	(S No 27
85003/2024	04.10.2024	ABLAPL-10595/2024	S ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-09-30		(S No 27
85004/2024	04.10.2024	WP (C) - 22881/2018	P.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-09-24	WRIT BRANCH-4	(S No 27
85005/2024	04.10.2024	ABLAPL-10563/2024	S ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-09-30		(S No 27
85006/2024	04.10.2024	WP (C) - 10604/2023	H. JENA	C.O.	COURT NO. 9	Order Dtd. 2024-09-24	WRIT BRANCH-1	(S No
85008/2024	04.10.2024	WP (C) - 10604/2023	N. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2024-09-24	WRIT BRANCH-1	(S No
85009/2024	04.10.2024	ABLAPL-10782/2024	S K BISWAL	C.O.	COURT NO. 9	Order Dtd. 2024-10-01	BAIL-2	(S No
85010/2024	04.10.2024	BLAPL-3800/2023	P.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-11-26	BAIL-2	(S No 11
85012/2024	04.10.2024	WP (C) - 8275/2024	N.R. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-09-24	WRIT BRANCH-2	(S No
85013/2024	04.10.2024	WP (C) - 8275/2024	P.K. HAZARY	C.O.	COURT NO. 3	Order Dtd. 2024-09-24	WRIT BRANCH-2	(S No
85014/2024	04.10.2024	WP (C) - 16928/2017	K. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-09-24	WRIT BRANCH-3	(S No 13
85016/2024	04.10.2024	WP (C) - 16928/2017	T. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-09-24	WRIT BRANCH-3	(S No 13
85017/2024	04.10.2024	WP (C) - 4260/2017	M.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-09-24	WRIT BRANCH-2	(S No 34
85018/2024	04.10.2024	WP (C) - 4260/2024	P.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-03-04	WRIT BRANCH-4	(S No 27
85019/2024	04.10.2024	WP (C) - 22650/2019	M/S.BIJAY KUMAR MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-09-24	WRIT BRANCH-4	(S No 27
85020/2024	04.10.2024	WP (C) - 14847/2020	R.K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-09-24	WRIT BRANCH-7	(S No 48
85021/2024	04.10.2024	WP (C) - 24357/2024	B. K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-09-30		(S No 48
85022/2024	04.10.2024	CRLMC-3734/2024	K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 48
85023/2024	04.10.2024	CRLMC-3733/2024	K. DAS	C.O.	COURT NO. 2 OLD			(S No 48
85024/2024	04.10.2024	CRLMC-	K. DAS	C.O.	COURT NO.	Order Dtd. 9999-12-		(S

		3262/2024			2 OLD	31		No 48
85025/2024	04.10.2024	CRLMC-3295/2024	K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 48
85026/2024	04.10.2024	CRLMC-3264/2024	K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 48
85027/2024	04.10.2024	WP (C) - 23888/2020	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	WRIT BRANCH-6	(S No 16
85028/2024	04.10.2024	WP (C) - 25516/2019	J.D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	WRIT BRANCH-6	(S No 16
85030/2024	04.10.2024	WP (C) - 31085/2011	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	WRIT BRANCH-6	(S No 25
85031/2024	04.10.2024	WP (C) - 21946/2024	A. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30		(S No 25
85032/2024	04.10.2024	WP (C) - 12307/2020	M.D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	WRIT BRANCH-1	(S No 31
85033/2024	04.10.2024	WP (C) - 21603/2016	S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	WRIT BRANCH-2	(S No
85034/2024	04.10.2024	WP (C) - 6065/2015	S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	WRIT BRANCH-8	(S No 43
85035/2024	04.10.2024	WP (C) - 15607/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
85037/2024	04.10.2024	BLAPL-9545/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No 12
85038/2024	04.10.2024	WP (C) - 20580/2024	P. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(S No 12
85039/2024	04.10.2024	BLAPL-9587/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2	(S No
85040/2024	04.10.2024	BLAPL-6267/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03		(S No
85041/2024	04.10.2024	BLAPL-3649/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 15	Order Dtd. 2024-09-04		(S No
85042/2024	04.10.2024	BLAPL-9543/2024	S. CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-10-01		(S No
85043/2024	04.10.2024	ABLAPL-10699/2024	S. CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-10-01		(S No
85044/2024	04.10.2024	BLAPL-9654/2024	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-10-03	BAIL-1	(S No
85045/2024	04.10.2024	CRLMC-3142/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03		(S No
85046/2024	04.10.2024	CRLMC-	D. PARIDA	C.O.	COURT NO.	Order Dtd. 2024-10-		(S

		3580/2024			2 OLD	03		No
85047/2024	04.10.2024	CRLMC-3510/2024	D. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03		(S No
85048/2024	04.10.2024	CRLMC-3508/2024	D. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03		(S No
85049/2024	04.10.2024	BLAPL-3659/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-1	(S No
85050/2024	04.10.2024	ABLAPL-10788/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
85051/2024	04.10.2024	ABLAPL-10771/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No
85054/2024	04.10.2024	WP (C) - 23522/2014	K.P. MOHANATY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	WRIT BRANCH-5	(S No 32
85057/2024	04.10.2024	WP (C) - 22214/2024	RABI SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01		(S No 32
85059/2024	04.10.2024	BLAPL-5326/2023	P.K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2023-07-13	BAIL-1	(S No
85062/2024	04.10.2024	ABLAPL-10655/2024	S.CHOUDHURY	C.O.	COURT NO. 2	Order Dtd. 2024-10-04		(S No
85063/2024	04.10.2024	ABLAPL-10524/2024	S.MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-09-30		(S No
85064/2024	04.10.2024	BLAPL-9770/2024	J.P.KAR	C.O.	COURT NO. 2	Order Dtd. 2024-10-04		(S No
85065/2024	04.10.2024	CRLMC-3570/2024	M.N.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03		(S No
85066/2024	04.10.2024	ABLAPL-10596/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-2	(S No
85067/2024	04.10.2024	BLAPL-4688/2024	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04		(S No
85068/2024	04.10.2024	ABLAPL-10515/2024	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30		(S No
84574/2024	04.10.2024	WP (C) - 6632/2020	MANAS RANJAN SAHOO	GENERAL		Judgement Dtd. 2024-09-24	WRIT BRANCH-1	(S No
84590/2024	04.10.2024	BLAPL-6605/2024	BASUDEV BARIK	GENERAL		Order Dtd. 2024-10-03		(S No
84602/2024	04.10.2024	WP (C) - 21267/2024	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2024-09-20		(S No
84632/2024	04.10.2024	OJC-5571/1993	DWARIKA PRASAD MOHANTY	GENERAL		Order Dtd. 1999-03-31		(S No
84710/2024	04.10.2024	BLAPL-9577/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-10-01		(S No
84725/2024	04.10.2024	WP (C) - 8886/2005	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief		(S No
84728/2024	04.10.2024	BLAPL-5573/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-10-03		(S No
84742/2024	04.10.2024	MACA-890/2023	HIRARAM BHOI	GENERAL		Judgement Dtd. 2023-12-09	MISC. APPEAL SEC.	(S No
84764/2024	04.10.2024	MACA-	HIRARAM BHOI	GENERAL		Petition	MISC.	(S

		890/2023					APPEAL SEC.	No
84774/2024	04.10.2024	MACA-769/2022	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-03-20	MISC. APPEAL SEC.	(S No
84790/2024	04.10.2024	MACA-769/2022	HIRARAM BHOI	GENERAL		Petition	MISC. APPEAL SEC.	(S No
84822/2024	04.10.2024	MACA-1311/2023	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-03-05	MISC. APPEAL SEC.	(S No
84824/2024	04.10.2024	MACA-1311/2023	HIRARAM BHOI	GENERAL		Petition	MISC. APPEAL SEC.	(S No
84855/2024	04.10.2024	MACA-493/2024	HIRARAM BHOI	GENERAL		Petition	MISC. APPEAL SEC.	(S No
84856/2024	04.10.2024	BLAPL-5716/2014	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2014-09-03		(S No
84868/2024	04.10.2024	BLAPL-5305/2024	SURENDRANATH PADHY	GENERAL		Order Dtd. 2024-09-30		(S No
84869/2024	04.10.2024	WP (C) - 17073/2014	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-09-24	WRIT BRANCH-1	(S No 30
84919/2024	04.10.2024	WP (C) - 12620/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH-3	(S No 13
84937/2024	04.10.2024	WP (C) - 20284/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08-24	WRIT BRANCH-4	(S No 19
84939/2024	04.10.2024	CRLMC-3408/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-10-03		(S No 19
84946/2024	04.10.2024	CRLMC-3705/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-10-03		(S No 19
84953/2024	04.10.2024	CRLMC-3668/2024	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2024-10-03		(S No 19
84959/2024	04.10.2024	CRLMC-2396/2024	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2024-09-06	CRIMINAL MISC	(S No
84962/2024	04.10.2024	BLAPL-7306/2024	BISWAJIT MOHANTY	GENERAL		Order Dtd. 2024-10-03	BAIL-1	(S No
84965/2024	04.10.2024	WP (C) - 19389/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-09-10		(S No
84976/2024	04.10.2024	ABLAPL-10575/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2024-09-30		(S No
84991/2024	04.10.2024	ABLAPL-10559/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2024-09-30		(S No
85002/2024	04.10.2024	ABLAPL-10561/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2024-09-30		(S No
85007/2024	04.10.2024	BLAPL-7051/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-10-04	BAIL-2	(S No

								10
85011/2024	04.10.2024	BLAPL-9723/2024	SAMBHU PRASAD SAHU	GENERAL			BAIL-2	(S No 10)
85015/2024	04.10.2024	BLAPL-9551/2024	RABI SANKAR MISHRA	GENERAL		Order Dtd. 2024-10-01		(S No 10)
85029/2024	04.10.2024	BLAPL-4270/2024	SHAMBHU PRASAD SAHU	GENERAL		Order Dtd. 2024-10-04	BAIL-1	(S No)
85052/2024	04.10.2024	WP (C) - 9879/2016	KHAGESWAR KHATUA	GENERAL		Counter	WRIT BRANCH-7	(S No 15)
85053/2024	04.10.2024	WP (C) - 9879/2016	KHAGESWAR KHATUA	GENERAL		Rejoinder	WRIT BRANCH-7	(S No 15)
85055/2024	04.10.2024	WP (C) - 9879/2016	KHAGESWAR KHATUA	GENERAL		Entire Order	WRIT BRANCH-7	(S No 15)
84585/2024	04.10.2024	WP (C) - 40232/2023	D BARIK	GENERAL			WRIT BRANCH-5	(S No 23)
84633/2024	04.10.2024	WP (C) - 31715/2021	J R SAHOO	GENERAL			WRIT BRANCH-1	(S No)
84685/2024	04.10.2024	WP (C) - 4219/2024	M NAYAK	GENERAL			WRIT BRANCH-4	(S No 27)
84687/2024	04.10.2024	WP (C) - 4104/2024	M NAYAK	GENERAL			WRIT BRANCH-3	(S No 13)
84688/2024	04.10.2024	WP (C) - 4104/2024	M NAYAK	GENERAL			WRIT BRANCH-3	(S No 13)
84689/2024	04.10.2024	WP (C) - 4209/2024	M NAYAK	GENERAL			WRIT BRANCH-4	(S No 27)
84690/2024	04.10.2024	WP (C) - 4219/2024	M NAYAK	GENERAL			WRIT BRANCH-4	(S No 27)
84692/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21)
84694/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21)
84695/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21)
84696/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21)
84697/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21)

84698/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21
84699/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21
84700/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21
84701/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21
84703/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21
84704/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21
84706/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21
84707/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21
84708/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21
84709/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5	(S No 21
84712/2024	04.10.2024	CRLA- 164/2009	S B UDGATA	GENERAL			CRIMINAL APPEAL	(S No
84713/2024	04.10.2024	WP (C) - 8951/2021	S K PRADAN	GENERAL			WRIT BRANCH-3	(S No 28
84715/2024	04.10.2024	FAO- 105/2023	Y DAS	GENERAL			MISC. APPEAL SEC.	(S No
84718/2024	04.10.2024	WP (C) - 28549/2019	Y DAS	GENERAL			WRIT BRANCH-1	(S No 30
84719/2024	04.10.2024	MACA- 107/2017	Y DAS	GENERAL			MISC. APPEAL SEC.	(S No
84738/2024	04.10.2024	BLAPL- 8806/2014	S K PALAI	GENERAL				(S No
84740/2024	04.10.2024	BLAPL- 8593/2014	S K PALAI	GENERAL				(S No
84743/2024	04.10.2024	WP (C) - 21834/2017	H K MOHAPATRA	GENERAL			WRIT BRANCH-5	(S No 22
84745/2024	04.10.2024	OJC- 102/1977	HK MOHAPATRA	GENERAL				(S No

									22
84746/2024	04.10.2024	OJC-103/1977	HK MOHAPATRA	GENERAL					(S No 22)
84748/2024	04.10.2024	WP (C) - 4760/2018	R K BARIK	GENERAL		PetitionAppealmemo,	WRIT BRANCH-8		(S No 40)
84750/2024	04.10.2024	WP (C) - 10844/2017	R K BARIK	GENERAL		PetitionAppealmemo,	WRIT BRANCH-8		(S No 41)
84752/2024	04.10.2024	FAO-591/2020	P K PAL	GENERAL		PetitionAppealmemo,	MISC. APPEAL SEC.		(S No)
84754/2024	04.10.2024	FAO-591/2020	A MOHANTY	GENERAL		PetitionAppealmemo,	MISC. APPEAL SEC.		(S No)
84756/2024	04.10.2024	WP (C) - 31110/2022	P K PAL	GENERAL		PetitionAppealmemo,	WRIT BRANCH-6		(S No 26)
84760/2024	04.10.2024	WP (C) - 31110/2022	A MOHANTY	GENERAL		PetitionAppealmemo,	WRIT BRANCH-6		(S No 26)
84761/2024	04.10.2024	WP (C) - 8323/2009	NC SINHA	GENERAL			WRIT BRANCH-8		(S No 42)
84762/2024	04.10.2024	WP (C) - 7939/2011	NC SINHA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)		(S No 11)
84763/2024	04.10.2024	WP (C) - 1663/2015	P BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH)		(S No 11)
84765/2024	04.10.2024	WP (C) - 23464/2024	R K NAYAK	GENERAL					(S No 11)
84769/2024	04.10.2024	ARBA-39/2014	B ROUT	GENERAL			M. J. C.		(S No)
84771/2024	04.10.2024	WP (C) - 10605/2024	M NAYAK	GENERAL			WRIT BRANCH-5		(S No 21)
84772/2024	04.10.2024	WP (C) - 10301/2009	B K MOHANTY	GENERAL			WRIT BRANCH-6		(S No 16)
84773/2024	04.10.2024	WP (C) - 27073/2023	PC DAS (2)	GENERAL			WRIT BRANCH-3		(S No 13)
84775/2024	04.10.2024	BLAPL-9249/2024	S N MISHRA	GENERAL			BAIL-1		(S No)
84777/2024	04.10.2024	CMAPL-406/2023	B K MISHRA	GENERAL			M. J. C.		(S No)
84779/2024	04.10.2024	RPFAM-109/2024	K D	GENERAL			FIRST APPEAL		(S No)

84781/2024	04.10.2024	CRLA-238/2005	S BEHERA	GENERAL			CRIMINAL APPEAL	(S No
84784/2024	04.10.2024	WP (C) - 15481/2005	A KAMAL	GENERAL				(S No
84791/2024	04.10.2024	FA-104/1988	R K ROUT	GENERAL				(S No
84793/2024	04.10.2024	RVWPET-102/2023	J P KAR	GENERAL			CIVIL REVISION	(S No
84796/2024	04.10.2024	WP (C) - 14258/2016	S DAS	GENERAL			WRIT BRANCH-3	(S No 12
84797/2024	04.10.2024	MACA-417/2020	S D JENA	GENERAL			MISC. APPEAL SEC.	(S No
84799/2024	04.10.2024	WP (C) - 17946/2024	A MOHANTY	GENERAL			WRIT BRANCH-7	(S No 44
84802/2024	04.10.2024	WP (C) - 16143/2024	S P SWAIN	GENERAL			WRIT BRANCH-2	(S No
84805/2024	04.10.2024	WP (C) - 12317/2008	B K KUND	GENERAL				(S No
84807/2024	04.10.2024	WP (C) - 19669/2024	A DAS	GENERAL				(S No
84810/2024	04.10.2024	LAA-114/2018	D SAMAL	GENERAL			FIRST APPEAL	(S No
84812/2024	04.10.2024	CMP-693/2024	B SWAIN	GENERAL			WRIT BRANCH-4	(S No 37
84815/2024	04.10.2024	RSA-352/2004	D PARIDA	GENERAL				(S No 37
84816/2024	04.10.2024	CONTC-287/2015	H N MOHAPATRA	GENERAL			CONTEMPT	(S No
84817/2024	04.10.2024	WP (C) - 24073/2024	A DAS	GENERAL				(S No
84818/2024	04.10.2024	RVWPET-195/2022	P C JENA	GENERAL			CIVIL REVISION	(S No
84819/2024	04.10.2024	WP (C) - 34201/2023	D CHOUDHURY	GENERAL			WRIT BRANCH-2	(S No 34
84820/2024	04.10.2024	WP (C) - 19500/2018	N K SATAPATHY	GENERAL				(S No 34
84823/2024	04.10.2024	WP (C) - 23351/2024	K C	GENERAL				(S No 34
84825/2024	04.10.2024	WP (C) - 4736/2017	P K PATTNAIK	GENERAL			WRIT BRANCH-4	(S No 37
84826/2024	04.10.2024	CRLA-376/2016	D K DALAI	GENERAL			CRIMINAL APPEAL	(S No
84827/2024	04.10.2024	WP (C) -	KULDIP NAIK @	GENERAL			WRIT	(S

		622/2018	KOLHA				BRANCH-5	No
84828/2024	04.10.2024	MACA-20/2007	L D SAHU	GENERAL			MISC. APPEAL SEC.	(S No
84829/2024	04.10.2024	SA-218/1990	A K JATI	GENERAL			SECOND APPEAL	(S No
84830/2024	04.10.2024	WP (C) - 20591/2011	A K JATI	GENERAL			WRIT BRANCH-1	(S No
84831/2024	04.10.2024	WP (C) - 20590/2011	A K JATI	GENERAL			WRIT BRANCH-1	(S No
84832/2024	04.10.2024	WP (C) - 20589/2011	A K JATI	GENERAL			WRIT BRANCH-1	(S No
84835/2024	04.10.2024	BLAPL-25744/2014	S K PALAI	GENERAL				(S No
84838/2024	04.10.2024	RSA-222/2024	S K MOHANTY	GENERAL		Appealmemo		(S No
84841/2024	04.10.2024	WP (C) - 4202/2024	N ROUT	GENERAL			WRIT BRANCH-4	(S No 27
84844/2024	04.10.2024	ABLAPL-5836/2024	S K BISWAL	GENERAL				(S No 27
84845/2024	04.10.2024	WP (C) - 15690/2015	D SWAIN	GENERAL			WRIT BRANCH-6	(S No 24
84847/2024	04.10.2024	ABLAPL-10522/2024	P BEHERA	GENERAL				(S No 24
84849/2024	04.10.2024	MATA-44/2022	M M PANDA	GENERAL			FIRST APPEAL	(S No
84851/2024	04.10.2024	CMAPL-630/2023	K DAS	GENERAL			M.J.C.	(S No
84867/2024	04.10.2024	WP (C) - 5772/2016	CHABI RANA	GENERAL		Order Dtd. 2016-09-23		(S No
84897/2024	04.10.2024	WP (C) - 1983/2003	S BEHERA	GENERAL				(S No
84903/2024	04.10.2024	OJC-15699/1998	S BEHERA	GENERAL				(S No
84910/2024	04.10.2024	CRLMC-2544/2019	M.K. PANI	GENERAL		Order Dtd. 2024-10-07	CRIMINAL MISC	(S No
84973/2024	04.10.2024	ABLAPL-923/2024	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2024-03-11		(S No
85036/2024	04.10.2024	CRLREV-363/2024	S K DWEDI	GENERAL		Order Dtd. 2024-11-14		(S No
85056/2024	04.10.2024	CRLMC-2768/2024	SUBHAKANTA PANDA	GENERAL		Order Dtd. 2024-08-21		(S No
85058/2024	04.10.2024	TRPCRL-48/2022	AMRESH MOHANTY	GENERAL		Entire Order	BAIL-1	(S No
85060/2024	04.10.2024	ABLAPL-10777/2024	S.DWIVEDI	GENERAL		Order Dtd. 2024-09-30		(S No

85061/2024	04.10.2024	ABLAPL- 10677/2024	S.DWIVEDI	GENERAL		Order Dtd. 2024-10- 01		(S No
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